

[Shri T. A. Pai]

Luxmi Lucknow, Delhi, Messrs. Kerala State Engineering Technician Workshop Industrial Co-operative Society Ltd., Trivandrum, Kerala, Messrs. B. R. Herman Mohatta (I), Pvt. Ltd. New Delhi. They have submitted their prototypes to VRDE, Ahmednagar and as soon as they are cleared we shall consider their applications for industrial licence. I think we shall have a fairly large capacity to produce.

I have been asked whether there is going to be an increase in price permitted. This was quite contrary to the other suggestion that it is a common man's vehicle and therefore the prices must be controlled. Now, there are two things. Either you will have the price which is due to them on account of all the cost of production or net. You cannot artificially hold it down for long without affecting production; if it is artificially held down, you will not have the production. If you just give them the fair price

which is due to them I suppose that the production also would be ensured.

Whatever the price system should be, it is too early for me to decide until the scooters come into production. I hope hon. Members are satisfied with the replies that I have given. If they want any clarification on any other point, I shall be happy to give it.

18.59½ hrs.

BUSINESS ADVISORY COMMITTEE

THIRTY-FIFTH REPORT

THE MINISTER OF PARLIAMENTARY AFFAIRS (SHRI K. RAGHURAMAIAH): I beg to present the Thirty-fifth Report of the Business Advisory Committee.

19.00 hrs.

The Lok Sabha then adjourned till Eleven of the Clock on Tuesday, December 18, 1973/Agrahayana 27, 1895 (Saka)